

(2021) 04 SHI CK 0123
In the High Court Of Himachal Pradesh
Case No : Civil Writ Petition No. 2196 Of 2021

Swaroop Singh

APPELLANT

Vs

Himachal Road Transport Corporation & Ors

RESPONDENT

Date of Decision : 05-04-2021

Acts Referred:

Citation : (2021) 04 SHI CK 0123

Hon'ble Judges : Ravi Malimath, J;Jyotsna Rewal Dua, J

Bench : Division Bench

Advocate : Sanjay Singh Chauhan, V.B. Verma

Final Decision : Disposed Of

Judgement

Ravi Malimath, J

1. Mr. V.B. Verma, Advocate, takes notice on behalf of the respondents.
2. The only contention of the petitioner is that the appeal dated 28.08.2019 filed by him be considered by the respondents as expeditiously as possible.
3. Learned counsel for the respondents submits that the same will be considered in a manner known to law.
4. In view of the submissions made, the petition is disposed off with a direction to the respondents to decide the appeal dated 28.08.2019 preferred by the petitioner as expeditiously as possible. Pending applications are disposed off accordingly.

Copy dasti.